improved coordination and sharing of intelligence between the security forces, modernisation/upgradation of State Police forces reimbursement of security related expenditure; sanction of Special Central Assistance to the State Governments; declaration of the most seriously affected areas as 'disturbed areas'and notification of the major so insurgent groups as "unlawful associations". The situation is also kept under watch and is reviewed from time to time for taking appropriate action.

Law and Order in South Assam

- 4000. SHRI KARNENDU BHATTACHARJEE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Govenunent are aware that law and order situation in Barak valley in South Assam more particularly in Cachar district has become worst:
- (b) whether Government are also aware that Assam Government have completely failed to restore peace;
- (c) what action Central Government propose to take for restoration of peace in Barak valley as whole and more particularly in Cachar district; and
 - (d) ifso, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) to (d) According to available reports, there has been some increase in violent incidents in Barak valley, more particularly in Cachar district. Government has taken various steps to bring the law and order situation in Assam under control. These include, *inter alia*, deployment of Para-military Forces and Army in the State, coordinated action by Army, Para-military Forces and State Police for counter insurgency operations, declaration of major insurgent groups as xmlawful association under the Unlawful Activities (Prevention) Act, 1967. Regular review of the situation both at State and Central Government level is being made.

Future of Kashmir

- 4001. SHRI SHANKAR ROY CHOWDHURY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether representatives of the people of Ladakh and Jammu regions as well as those of Panun Kashmir will be included in any future talks proposed

to be held with the secessionist All party Hurriyat conference on the future of Kashmir; and

(b) whether Central Government propose to associate Pakistan in any manner with any future talks with the secessionist APHC in respect of Kashmir?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) and (b) No such proposal is presently under consideration of the Government.

Appointment of Additional Principal Census Officer

- 4002. SHRI K. C. KOND AIAH: Will the Minister of HOME AFFAIRS be pleased to state :
- (a) whether Chief Executive Officers of Zilla Panchayats have been appointed as Additional Principal Census Officer in Karnataka in connection with Census of India 2001;
- (b) if so, whether Census preliminary work has since started in all districts of Kamataka;
- (c) whether Chief Executive Officers of Zilla Panchayats have been authorised to recruit personnel temporarily in connection with Census work; and
- (d) the amount proposed to be spent for Census in Karnataka during 2000-2001?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) No. Sir.
- (d) The amount likely to be spent for Census in Karnataka during the year 2000-2001 is approximately Rs. 28.33 crores.